

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †2736
ANSWERED ON 19.12.2023**

Stadiums in Rural Areas

†2736. SHRI RAVINDRA KUSHWAHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has any proposal to set up stadiums in rural areas of the country; and

(b) if so, the details of stadiums in urban and rural areas of the country, State-wise/Union territory-wise?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including setting up of stadiums in rural and urban areas of the country, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. However, under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country, including rural areas.

Till date, this Ministry has sanctioned 341 sports infrastructure projects of various categories in various States/ UTs across the country, including rural areas. The details of the sports infrastructure sanctioned under Khelo India Scheme, across the country, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>
